

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
'NARANG DEVELOPERS PRIVATE LIMITED'
OPERATING IN REAL ESTATE SECTOR AT MUMBAI, MAHARASHTRA**

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN / CIN / LLP No.	NARANG DEVELOPERS PRIVATE LIMITED U45200MH1990PTC058917
2.	Address of the registered office (as per MCA records)	Narang Manor Plot No 96-B, Ground Floor, 15th Road, Bandra-W, Mumbai, Maharashtra, India, 400050
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Mumbai (Maharashtra) Further Details can be sought from the RP by sending an email on cirp.narangdevelopers@gmail.com
5.	Installed capacity of main products / services	Not Applicable
6.	Quantity and value of main products / services sold in last financial year	Financial Year 2022-23 indicate Other Income (Interest Income) of Rs. 22.49 Lakhs
7.	Number of employees / workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought by sending an email on cirp.narangdevelopers@gmail.com and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.narangdevelopers@gmail.com
10.	Last date for receipt of expression of interest	28 th August 2024
11.	Date of issue of provisional list of prospective resolution applicants	5 th September 2024
12.	Last date for submission of objections to provisional list	10 th September 2024
13.	Date of issue of final list of prospective resolution applicants	18 th September, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23 rd September 2024
15.	Last date for submission of resolution plans	23 rd October 2024
16.	Process email id to submit EOI	cirp.narangdevelopers@gmail.com



Rakesh Bothra

Rakesh Bothra

Resolution Professional of **Narang Developers Private Limited**

(Undergoing CIRP vide order dated March 28, 2024)

Registration Number: IBBI/IPA-001/IP-P-01758/2019-2020/12675

AFA Valid till December 31, 2025



Address & email id registered with IBBI:

119-A, 1ST Floor, Vinay Bhavya Complex, 159 CST Road, Kalina Santacruz East Mumbai City
Maharashtra- 400098 ip.rakeshbothra@gmail.com

Process specific email id for correspondence: cirp.narangdevelopers@gmail.com

Date: 13th August 2024

Place: Mumbai

Kohli, Rohit set to miss Duleep Trophy

ANI
NEW DELHI

Rohit Sharma, Virat Kohli, R Ashwin, and Jasprit Bumrah will not be available for India's season-opening Duleep Trophy, which begins on September 5.

The teams for the tournament will be selected later this month by the panel led by Ajit Agarkar. However, most of the other centrally contracted players are expected to participate in the four-team competition. Among the players who will draw significant attention are KL Rahul, who missed four of the five Tests against England earlier this year due to injury, and Rishabh Pant, who might be playing his first red-ball match since fully recovering from a car accident in December 2022.

Other specialist batters likely to be selected across the four teams include Shubman Gill, Yashasvi Jaiswal, Sarfaraz Khan, Suryakumar Yadav, and Rajat Patidar. Additionally, there is a chance that Mohammed Shami, who is nearing full fitness, will be asked to participate in one of the matches to demonstrate his match readiness. Shami is currently in the final stages of rehabilitation at the NCA in Bengaluru and has gradually increased his bowling workload over the past week.

India's cricket schedule for the next five months includes 10 tests, five at home and five in Australia. To prepare for this busy period, senior players will receive an extended break before the two-Test series against Bangladesh, which begins in Chennai on September 19.

Due to logistical reasons, one of the two Duleep Trophy matches scheduled to start on September 5 may be moved from Anantapur to Bengaluru. The Karnataka State Cricket Association (KSCA) has been informally approached about hosting the game.

This adjustment aligns with the BCCI's recent efforts to prioritize domestic cricket. In February, BCCI Secretary Jay Shah warned that prioritizing the IPL over domestic matches could lead to a stance that resulted in Shreyas Iyer and Ishan Kishan losing their central contracts after missing some Ranji Trophy games before the IPL.

Originally a zonal competition selected by a convener from each zone (North, South, East, West, Central, and North-East), the Duleep Trophy format was revised this season based on recommendations from a BCCI working group including former head coach Rahul Dravid, NCA chief VVS Laxman, Ajit Agarkar, and BCCI general manager Abey Kuruvilla. The

revised format aims to provide a wider pool of players with ample opportunities as India heads into a busy Test season. The four-team tournament will run until September 22, with each team playing the other three in a round-robin format. The team at the top of the standings at the end of the round-robin phase will be declared the winner.

NOTICE

Mrs. S. Abraham and Mr. M. Abraham alias Mathai Abraham (since deceased) are Joint Members of the Jai Shreekrishna Co-operative Housing Society Ltd., having registered office address at C.T.S. No. 721-723, 90 Feet Road, Bhandup Village, Bhandup (East), Mumbai-400042 and holding a Flat No. D/608 in the building of the Society. The aforesaid Mr. Mathai. Abraham died on 14th September, 2022, without making any nomination.

The Society hereby invites claim of objections from the heir or heirs of other claimants / objector or objectors to the transfer of the Shares and interest of the deceased joint Member (50%) in the capital / property of the Society within a period of 14 days from the publication of this notice, with copies of such documents and other proofs in support of his / her / their claims / objections for transfer of shares and interest of the deceased joint Member in the capital / property of the Society. If no claims / objections arc received within the period prescribed above, the Society shall be free to deal with the shares and interest of the deceased Member in the capital / property of the Society in such a manner as provided under the Bye-laws of the Society. The claims / objections, if any, received by the Society for transfer of shares and interest of the deceased joint Member in the capital / property of the Society is available for inspection by the claimants / objectors, in the office of the Society / with the Secretary of the Society between 10.00 a.m. to 5.00 p.m. from the date of publication of the notice till the date of expiry of its period.

for and on behalf of
Jai Shreekrishna Co-operative Housing Society Ltd.
Hon. Secretary
Place : Mumbai
Date : 13.08.2024

NEERAJ'S HOMECOMING DELAYED

New Delhi: Star Indian javelin thrower Neeraj Chopra has left for Germany after winning a silver medal in the Paris Games to take medical advice regarding a possible surgery and to decide whether to feature in

the upcoming Diamond League meetings, according to sources.

A family source told PTI that he has left for Germany and is unlikely to return to India for at least one month. In Paris, Indian Olympic

Association sources also confirmed that Chopra has left for Germany.

"Chopra has left for Germany and he will not return to India for another month and a half," a family source told PTI. **-PTI**

PUBLIC NOTICE

NOTICE is hereby given that on instructions of our client, we are investigating the title of VENKATESH SIVARAMAN SRIVATSAA having his residential address at B-201, Park Royale, M.M. Malviya Road, Mulund (West), Mumbai - 400 080 ("Owner") in relation to his ownership right, title and interest in the shares, residential flat and car parking spaces more particularly described in the Schedule hereunder written (collectively, the "Premises") as our client is negotiating to purchase the Premises from the Owner free from any encumbrances and claims.

All persons having any claim and/or demand against/upon/in respect of the right, title and interest of the Owner in the Premises or any part thereof, by way of inheritance, mortgage, sale, agreement for sale, transfer, assignment, lease, sub-lease, license, sub-license, lien, charge, trust, easement, gift, acquisition, requisition, any encumbrance or beneficial right / interest under any trust, right of prescription or pre-emption or under any agreement or other disposition or under any suit, decree, injunction order or attachment or award passed by any Court or Authority litigation, lis-pendens, decree or order of any adjudicating authority, exchange, partition, power of attorney, will, bequest, FSI, tenancy, development rights, family arrangement / settlement, possession, allotment or otherwise howsoever ("Claims") are hereby requested to make the same known in writing along with complete documentary proof to the undersigned at Khaitan & Co, Advocates at One World Centre, Tower-1, 13th floor, Senapati Bapat Marg, Mumbai 400 013 within a period of 14 (Fourteen) days from the date of publication hereof, failing which, it shall be presumed that no such Claims exists or that the claimant(s) has / have relinquished such Claims and/or such Claims have been waived or abandoned.

SCHEDULE

(Description of the Premises)

10 (Ten) equity shares of INR 50 (Indian Rupees Fifty) each, of the aggregate values of INR 500 (Indian Rupees Five Hundred) bearing Distinctive Nos 1971 to 1980 (both inclusive) comprised in the Share Certificate No 195 dated 1 March 2022 issued by the Origins Co-operative Housing Society Limited, a registered co-operative housing society bearing registration number MUM/VN/HSG(TC)11018/201819/YEAR 2018 together with Residential Flat bearing no 303 admeasuring 147.21 square meters equivalent to 1584.55 square feet carpet area and an exclusive area of 15.93 square meters carpet area equivalent to 171.46 square feet aggregating to 163.14 square meters carpet area equivalent to 1756.72 square feet in 'T' Wing in Phase 3 of Godrej Origins constructed on a portion of land bearing Old CTS No 51 (P), 52 (P) and 52/1 to 17 and bearing New CTS No 51/B admeasuring 138402 square meters or thereabouts situated lying and being at Piroshanagar, Village Vikhroli, Taluka Kurla, District Mumbai Suburban together 3 (three) car parking spaces in basement-2 bearing nos LB-170/LB-171and LB-172.

Dated this 13th day of August 2024

For Khaitan & Co
Sd/-
Devendra Deshmukh
Partner

PUBLIC NOTICE

Mrs. Kusum Laxman Sanap a member of Godavari Pravara Co-Operative Housing Society Limited owner of Flat No. 4/68 & 4/74, Godavari Pravara CHS,D N Nagar, Andheri (West), Mumbai - 400053, died on 06.07.2024, with the legal heirs namely Mrs. Kavita Eknath Nagare, Sulakashana satyesh Waradkar, Vrushali Madhukar Kale, Ashlesha Laxman Sanap, Asavari Laxman Sanap as nominee. The Society hereby invites claim or objections to the transfer of the said shares and interest of the deceased member in the property of the society within a period of 10 days from the publication of this notice, with the copies of relevant proofs to support the claim/objection. If no claim/objections are received within the period prescribed above, the society shall be at the liberty to deal with the shares and interest of the deceased member in the manner provided under the bye-laws.

Place: Mumbai
Sd/-
Secretary
For and on behalf of
Godavari Pravara CHSL

PUBLIC NOTICE

Smt. Satyabhama Mohanlal Sharma a Member of The Karachi Citizen's Co-Operative Housing Society Ltd., having address at Juhu Versova link road, Andheri (w), Mumbai - 400053 and holding flat/tenement No Flat no D-411, 4th floor, Admeasuring 846 sq. ft. Carpet area equivalent to 78.62 sq. mtrs. Carpet area in the building of the society, died on 25th August 2003, her legal heir Mr. Bhuvneshwar M. Sharma has applied for membership and have relied upon Release deed of other legal heirs to transfer the said flat on his name with right, title and ownership.

The society hereby invites claims or objections from the heir or heirs or other claimants/ objector or objectors to the transfer of the said shares and interest of the deceased member in the capital/ property of the society within a period of 14 days from the publication of this notice, with copies of such documents and other proofs in support of his/ her/ their claims/ objections for transfer of shares and interest of the deceased member in the capital/ property of the society. If no claims/ objections are received within the period prescribed above, the society shall be free to deal with the shares and interest of the deceased member in the capital/ property of the society in such manner as is provided under the bye-laws of the society. The claims/ objections, if any, received by the society for transfer of shares and interest of the deceased member in the capital/ property of the society is available for inspection by the claimants/ objectors, in the office of the society/ with the secretary of the society between 10 A. M. to 6 P.M. from the date of publication of the notice till the date of expiry of its period.

Place: Mumbai
Date: 13/08/2024
Advocate Chadrakanta I. Sharma
Office:- 154, CITI Mall, New link road, Andheri (w) Mumbai- 400053 (M) 9820174463

For and on behalf of
The Karachi Citizen's Co-Operative Housing Society Ltd.
Hon. Secretary

PUBLIC NOTICE

General public is hereby informed that our client, M/s, Muthoot Finance Ltd. (GSTIN 32AABCT0343B1Z7), Registered Office: 2nd Floor, Muthoot Chambers, Banerji Road, Kochi-682018, Kerala, India, CIN: L65910KL1997PLC011300, Ph.: +91 484-2396478, 2394712, Fax: +91 484-2396506, mails@gmuthootgroup.com, www.muthootfinance.com is conducting Auction of ornaments (Low Touch / Low quality/insufficient weight deduction accounts for the period up to 31.03.2024) , pledged in its favour, by the defaulting Borrowers, as detailed hereunder. All those interested may participate.

First Auction Date: 22.08.2024

Nagpur-Sadar (0555): MDL-2514, MUL-10462, 10495, 10506, Warda (1336): RGL-12339, 12408, 12535, 12600

Second Auction Date: 24.08.2024, Auction Centre: First Floor, Plot No. 59, Gandhi Grain Market, Near Telephone Exchange Square, CA Road, Nagpur-440008

First Auction Date: 22.08.2024

Chandrapur-(MA) (2187): MGM-3, MUL-26061

Second Auction Date: 27.08.2024, Auction Centre: Ground Floor, Shop No. 4 To 7, Sapna Theatre Complex, Near Railway Station, Chandrapur-442401

First Auction Date: 22.08.2024

Gondia-Shree Talkies Road (4266): MUL-16106, 16377

Second Auction Date: 24.08.2024, Auction Centre: First Floor, Opposite Mini Bus Stand, Jai Stambh Chowk, Gondia, Maharashtra-441601

First Auction Date: 23.08.2024

Mumbai-Malad (0419): MHP-780, Mumbai-Borivali (0992): MDL-3511, Mumbai-Mulund (W)-Vaishali Nagar (3927): MDL-3563

Second Auction Date: 28.08.2024, Auction Centre: Muthoot Finance Ltd., First Floor, 101, Bhuvaneshwari Building, Saibaba Nagar, Borivali-400092

First Auction Date: 28.08.2024

Sinnar-(MA) (4915): MUL-1644

Second Auction Date: 30.08.2024, Auction Centre: Ground Floor, Spandhan Complex Apartment, Plot No-3, Besides Madhu Sweets, Near Gangapur Road, Sawarkar Nagar Nashik-422005

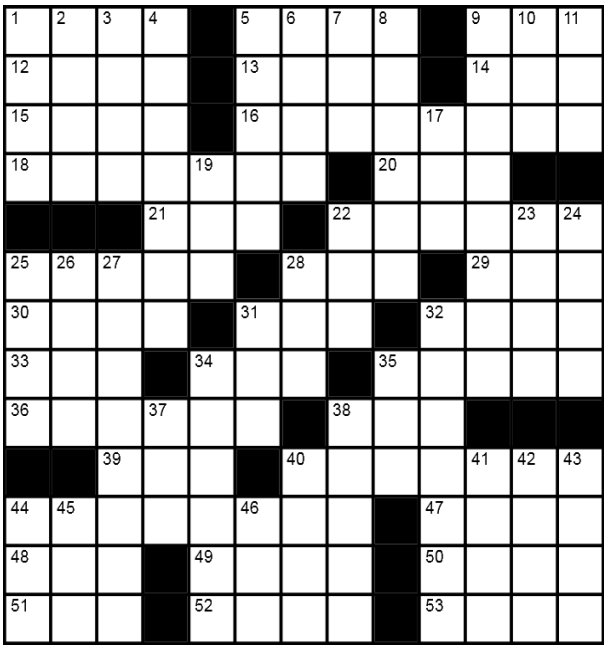
The auctions in respect of the loan accounts shown under the branch head will be conducted at the respective branches.

However, please note that in case the auction does not get completed on the given date(s), then in that event the auction in respect thereto shall be conducted/continued on Second Auction date at given auction centre, and further in case the said ornaments are still not successfully auctioned on these dates then such auction shall be continued on subsequent days thereafter, at this same venue. No further notices shall be issued in this respect.

Kohli & Sobti, Advocates, A 59 A, First Floor, Lajpat Nagar-II, New Delhi-110024
Note: Customers can release their pledged ornaments before the scheduled auction date, against payment of dues of our client. Customer can also contact to Email ID: recoverynorth@muthootgroup.com or Call at 7834886464, 7994452461

FORM 6 INVITATION FOR EXPRESSION OF INTEREST FOR 'NARANG DEVELOPERS PRIVATE LIMITED' OPERATING IN REAL ESTATE SECTOR AT MUMBAI, MAHARASHTRA (Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN / LLP No.	NARANG DEVELOPERS PRIVATE LIMITED U45200MH1990PTC058917
2. Address of the registered office	Narang Manor Plot No 96-B, Ground Floor, 15th Road, Bandra-W, Mumbai, Maharashtra, India, 400050
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Mumbai (Maharashtra) Further Details can be sought from the RP by sending an email on cirp.narangdevelopers@gmail.com
5. Installed capacity of main products / services	Not Applicable
6. Quantity and value of main products / services sold in last financial year	Financial Year 2022-23 indicate Other Income (Interest Income) of Rs. 22.49 Lakhs
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15. Last date for submission of resolution plans	23rd October 2024
16. Process email id to submit EOI	cirp.narangdevelopers@gmail.com
Rakesh Bothra Resolution Professional of Narang Developers Private Limited (Undergoing CIRP vide order dated March 28, 2024) Registration Number: IBBI/IPA-001/IP-P-01758/2019-2020/12675 AFA Valid till December 31, 2025 Address & email id registered with IBBI: 119-A, 3ST Floor, Vinay Bhavaya Complex, 159 CST Road, Kalina Santacruz East Mumbai City Maharashtra- 400098. ip.rakeshbothra@gmail.com Process specific email id for correspondence: cirp.narangdevelopers@gmail.com Date : 13th August, 2024 Place: Mumbai	

Crossword #1229



Across
1 Support
5 Highest male voice
9 Hound's prey?
12 Rajput king ____ Pratap
13 Singe
14 The French for 'island'
15 Egg cell
16 Became more intense
18 Hopelessness
20 Helicopter Assoc. International
21 In short, it means this that and others
22 Brought about
25 Oak-tree fruit
28 __ appetit : enjoy your dinner, in a way?
29 Tint
30 Defrauds
31 Minstrel song
32 Sea bird
33 Bowler or fedora?
34 Tibetan gazelle
35 Prestige, acclaim
36 Urge rather strongly
38 Castrated male cat - 'big' anagram?
39 ____ Braun : Hitler's paramour?
40 Coddle
44 Capital of Chad
47 Weaver's machine
48 S. American city ____ Paolo
49 Rock plants
50 'I ran' anagram for a man's pet name?
51 Subside or abate
52 Bible book abbr.

53 Staggar back; a type of dance?
Down
1 Poke
2 Talk wildly or furiously as in delirium
3 Responsibility
4 Molly-coddles or spoils
5 Earlier form of SONAR?
6 Sly look
7 Thomas Alva Edison's initials
8 Bereaved child
9 Concluded
10 Spanish cheer
11 Marked wrong
17 Loire's contents
19 Aeronautical Telecommunications Network
22 Affectedly devious
23 Continental coin
24 Haunts or favoured places
25 Dull pain
26 Cajole or beguile
27 At work (2-3-3)
28 The cry of sheep
31 Auction item
32 Long and narrow - like a pipe?
34 Metric weight
35 Young goat
37 Egg cells
38 Grind one's teeth
40 Short for 'this month'
41 Traditional tales
42 Departed or missing
43 German name - 'Mile' anagram?
44 BSE alternative for share traders
45 Tap gently
46 Greek goddess of the dawn

YOUR DAY

By Vinayak Vishwas Karandikar



ARIES: Today is a day to concentrate on studies and career. You may buy property or a vehicle today. People in fields like education and property will benefit. A good day to join career-oriented courses. Some of you may have cough and cold.



TAURUS: Business deals and meetings will be successful. You may invest in advertisements. People in fields like communication and publication will do well. You may enjoy time with your siblings. Your health will be fine, but watch for knee pain.



GEMINI: Control your words, as they may spoil your image. You may pay insurance premiums or pay for tooth treatment. People in fields like insurance will get success. Family members may help you in your work. Some may suffer from throat problem.



CANCER: You may face problems in career and family life. Expect expenditure for health or spouse. People in fields like insurance and repairing will be benefited. Trouble in higher education is indicated. You may suffer from headache.



LEO: You will get returns on your investments. Delayed payments will be recovered. Expect expenditure on office expansion. People in fields like finance and human resources will benefit. Family life may get disturbed due to workload.



VIRGO: Economic growth is indicated and job-seekers will benefit. Expect expenditure on entertainment. People in fields like law and entertainment will do well. Dispute with spouse or children is indicated.



LIBRA: Take a break from your daily work and enjoy time with your family. Expect expenditure on children. There may be a job change. People in fields like entertainment will benefit. Good news from children is indicated. Some people may suffer from back pain.



SCORPIO: Today is a day to study or work at home. Expect expenditure on the house. People in fields like communication will be benefited. You may feel like spending time at home. Some may suffer from bronchitis or shoulder pain.



SAGITTARIUS: Today is the day to struggle and earn. You can get your stuck money back. You may get your insurance maturity. People in fields like communication will get success. Take care of your mother's health. Some people may suffer from shoulder pain.



CAPRICORN: Today is the day to receive delayed payments. Expect expenditure on health. People in fields like finance will benefit. You may enjoy a romantic date or time with family. Some people may suffer from toothache.

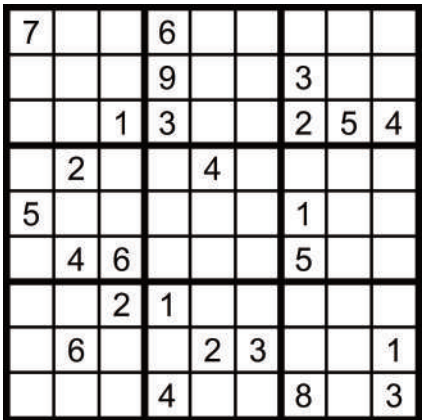


AQUARIUS: Today is a day for travel and investment. Expect expenditure on medical treatment. People in fields like medicine and tourism will be benefited. Family life may be disturbed because of illness. Some people may suffer from bronchitis or eye problem.



PISCES: Today is the day for celebrations and travel. Expect expenditure on a party. People in fields like event management and travel will have success. Long duration travels may be planned. Some people may suffer from low mood.

FPJ - SUDOKU - 120



Solution

45 Dab, 46 Eos, 47 Lom, 48 Sog, 49 Moss, 50 Ann, 51 Esh, 52 Esh, 53 Esh, 54 Esh, 55 Esh, 56 Ann, 57 Esh, 58 Esh, 59 Esh, 60 Esh, 61 Esh, 62 Esh, 63 Esh, 64 Esh, 65 Esh, 66 Esh, 67 Esh, 68 Esh, 69 Esh, 70 Esh, 71 Esh, 72 Esh, 73 Esh, 74 Esh, 75 Esh, 76 Esh, 77 Esh, 78 Esh, 79 Esh, 80 Esh, 81 Esh, 82 Esh, 83 Esh, 84 Esh, 85 Esh, 86 Esh, 87 Esh, 88 Esh, 89 Esh, 90 Esh, 91 Esh, 92 Esh, 93 Esh, 94 Esh, 95 Esh, 96 Esh, 97 Esh, 98 Esh, 99 Esh, 100 Esh, 101 Esh, 102 Esh, 103 Esh, 104 Esh, 105 Esh, 106 Esh, 107 Esh, 108 Esh, 109 Esh, 110 Esh, 111 Esh, 112 Esh, 113 Esh, 114 Esh, 115 Esh, 116 Esh, 117 Esh, 118 Esh, 119 Esh, 120 Esh.

In spirituality is true strength

— Dada J P Vaswani

The Light of the atman, the Light of the self, the Light of the spirit – it was around this that our glorious culture was built in ancient India. This culture was known as atma vidya.

Spirituality is a shakti, it has to be evoked, kindled through disciplines like yoga and meditation. For this, it is essential to have a guru, a mentor, who can show you the way. Swami Vivekananda was an inspiration to the youth of this country. He believed that India's spirituality alone could save our sinking civilisation. He was, himself, a mighty spiritual genius who carried to the modern west the message of India's ancient wisdom – which, to use Gurudev Sadhu Vaswani's words, is that there can be no true freedom without spirituality and that no man is free until he is master of himself.

Dwell upon this idea: there can be no true freedom without spirituality. The young are very conscious of their need for freedom. Of all the aspects of human life, perhaps spirituality is likely to seem remote and unfamiliar to youth. Discipline is becoming conspicuous by its fast disappearance in the world today! May I suggest to you that we also require spiritual discipline

to attain self-knowledge which is the ultimate goal of education. Of what use is any form of knowledge, if we lack knowledge of the self?

If Indian culture and civilisation have survived the ravages of time against all odds, it is only because we have a message to give to the modern world – that there can be no true freedom without spirituality.

Long ago when darkness brooded over Western civilisation, India was strong and vital. And she was acclaimed as the leader of the nations, a builder of civilisation. Much has she suffered through the centuries.

Great has been her agony. And today, she lies prostrated and weak. But India is not defeated. And India will never be defeated, as long as her people cling to the vision of the sages who saw that the Root of life is God. Love God and love your fellow-men! In love is the solution to all the problems which afflict modern civilisation. In love is the secret of the peace which men and nations alike seek.

Dada J P Vaswani is a humanitarian, philosopher, educator, acclaimed writer, powerful orator, messiah of ahimsa, and non-sectarian spiritual leader

LORD GANESH

MESSAGE FOR THE DAY

A day of letting go of worries, being confident, and engaging in spiritual activities. You will focus on self-improvement, do online shopping, or go to a spa or salon. Remember, overthinking doesn't provide solutions; it only creates more problems. Relax and go with the flow.

Tip for the day: Light a white candle or a silver oil lamp and say, "Lord Ganesha, bless me with peace."

Lots of divine miracles your way, Sheetal Sapan Mhatre.



